

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12018/2006

(From the judgement and order dated 13/03/2006 in WP No. 10964/2005 of The HIGH COURT OF DELHI AT N. DELHI)

MUNNA LAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With office report)

Date: 31/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. D. Bharat Kumar, Adv.
Mr. Anand, Adv., Mr. Azim H. Laskar, Adv.
Ms. Indrani, Adv.
Mr. Abhijit Sengupta, Adv.

For Respondent(s) Mr. Vikas Singh, ASG
Mrs. Indra Sawhney, Adv.
Ms. Sushma Suri, Adv.

UPON hearing counsel the Court made the following
ORDER

Rejoinder affidavit has been filed. Post for

final disposal after eight weeks.

(R.K.DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER